

NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH  
*(through web-based video conferencing platform)*

Item No. 204  
CA No. 199/PB/2018  
IA No. 55/JPR/2018  
IA No. 56/JPR/2018  
IA No. 59/JPR/2020  
CA No. 11/JPR/2024  
CP No. 434(ND)/2017  
TA No. 44/2018  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

Govind Narayan Johari & Ors.

...Petitioners

Versus

Gopal Lal Johari & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Himang Kumawat, Adv.  
Priyanshi Katta, Adv.  
Pranjul Chopra, Adv.  
Dileep Shivpuri, Adv.  
For the Respondent : Amol Vyas, Adv.

**ORDER**

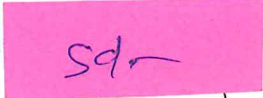
Heard Mr. Himang Kumawat, Adv. appearing for the Petitioner No. 3. Ms. Priyanshi Katta, Adv. along with Mr. Pranjul Chopra, Adv. appearing on behalf of Ms. Sonal Singh, Adv. for the Petitioner No. 4. Mr. Dileep Shivpuri, Adv. appearing for the Petitioner No. 5. Mr. Amol Vyas, Adv. appearing for the Respondent No. 1,2,3. Pleadings are complete in this matter. It is submitted by learned counsel for the Respondent that reply to the main CP has been filed. List the matter on 17.09.2024.

Sd/-

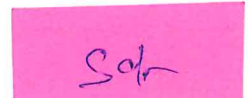
Sd/-

**CA No. 199/PB/2018, IA No. 55/JPR/2018, IA No. 56/JPR/2018, IA No. 59/JPR/2020, CA No. 11/JPR/2024**

These applications are pending in CP No. 434(ND)/2017. List these applications on 17.09.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 23, 2024